

Before The National Green Tribunal
New Delhi

Annexure :-

Sl. No.	Date		Page No.
1.	4-7-2024.	Affidavit	1.
2.	13-5-2024.	C.M.-U.P	2-3
3.	25-6-2024.	C.M. U.P	4-5

Dated - 4-7-2024.

Applicant

C.S. Gupta

Chandra Shekhar Gupta
s/o Shri Kishan Gupta

103, Gali No-3
Sai Laxam, Delhi Road.

MEERUT-U.P-250003

M.No- 8630828853

BEFORE THE NATIONAL GREEN TRIBUNAL
(U/s 26 of the National Green Tribunal Act 2010)

M. A. No. 26 | 2023

E. A. No. ⁱⁿ 14 | 2019

O. A. No. ⁱⁿ 736 | 2018

In the matter of :

Chandra Shekhar Gupta

.... Applicant

Versus

State of Uttar Pradesh

.... Respondent

Affidavit

I Chander Shekhar Gupta S/o Late Shrikishan Gupta R/o 103, Gali No. 3, Sai Puram, Delhi Road, Meerut (U.P.) do hereby solemnly verify and declare as under :

That the content of the accompanying application are true and to the best of my knowledge and belief.

That the annexure are true copy of its original.

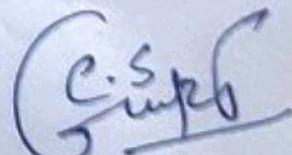


Deponent

Verification:

Verified at Meerut on 4-7-2024 that the affidavit are true and correct to the best of our knowledge and belief and nothing has been concealed there from nor any part of its is false.

Dated: 4-7-2024.



Deponent

Respected Yogi Adityanay ji Chief Minister- Uttar Pradesh- 5, Kalidas Marg, Lucknow

Mr. Ji Sai Puram Colony, Delhi Road Meerut is approved by Meerut Development Authority, Meerut. Approved map no. The only park of Nadi Sai Puram Colony has been encroached upon by the henchmen of the most wanted criminal Vadan Singh Umargam, Mehersingh, Raghubir Singh, Rakesh Makkar etc. I have complained about this to the State Government in National M.A.No.61 1 of 2023, Chandra Shekhar Gupta vs. North Green Tribunal, New Delhi. Along with 'Saipuram Paklik Park', the same gang's henchmen Ajay Sehgal alias Sonu, Rahul Dhavada, Vavi-Rimbavar Merchant Kawadi Bazaar, Meerut are also at Jagannath Puri Public Park and Mangatpurang Colony Park and Private Plot, behind Gopal Gaushala, Delhi Road, Meerut. And Vijendrapashnu etc have married a girl. I have complained about this with evidence to the National Green Tribunal, New Delhi on 1-4-2024 and 27-4-2024.

Letter number copy of 'Jagannath Puri Colony Public Park' and 'Private plot including public park of Magantapuram Colony' to Deepak Meena-District Magistrate Meerut for necessary action.

And Abhishek Pandey - Vice President-Meerut Development Authority dated 16-4-2024 d has been given on 1-5-2024 through speed post and E. Mail.

Because 'Bhai Puram Public Park' should be made, the map should be sent to Deepak Meena, National Green Tribunal, New Delhi and Abhishek Pandey - Vice President - Meerut Development Authority on 08-7-2024.

After taking the register, both the officers were present in the N.G.T Court. I have been continuously speaking to the District Magistrate, Meerut and the Vice President-Meerut Development Authority.

Has to happen. When contacted on mobile, they are deliberately not talking.

Soumendra Tomar - Minister of State for Energy - has sent a wrong report on 'Sai Puram Public Park' under pressure from the state government to District Magistrate Meerut and Vice President M-D-A. Soumendra Tomar, the land mafia who has captured all the three parks and the Gurja of the infamous Vadansingh Umarghya.

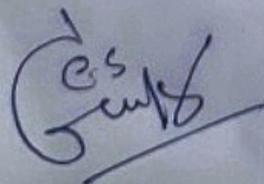
Found with Rs. Somendra Tomar is misusing his ministerial position by colluding with land-mafias and criminals who have captured the parks. Yogiji, I write with great sadness that in your government, a corrupt minister like Soumendra Taumar is becoming illegal by taking money. Still in your government, Soumendra Taumar and his henchmen have committed deadly acts against me many times.

Want to attack and kill by crushing with car. Soumendra Tomar is completely kind to all these criminals. You are requested to immediately remove Soumendra Tomar from the post of minister and 'Saipuram Public Park', Jagannathpuri Colony Public Park' and 'Magantapuram Colony Pantik Park and Public Plot'

District Magistrate-Meerut and Vice-Chairman-Meerut Development Authority should be ordered to remove encroachment from all three parks and gangsters should be deployed against the land mafias who have encroached upon the parks.

CCTO,

1. N.G-T. New Delhi M.A. NO-61/2023 □□□□□□ 13-5-2024
2. D.M. Meerut
3. V.C.M.DA MEERUT.



Chandra Shekhar Gupta
103 Gali No. 3, Sai Puram
Delhi Road, Meerut-30, 50
M.No.8630828853
Mail Id. gupta 9566@g.map.com

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धोगी आदित्यनाथ जी, मुख्यमंत्री, उत्तर प्रदेश, लखनऊ-200000

विषय:- प्रार्थी द्वारा नेशनल ग्रीन ट्रिब्यूनल, प्रिंसीपल बेंच, नई दिल्ली में मेरठ विकास प्राधिकरण-मेरठ द्वारा स्वीकृत मानचित्र सं-61 के 'साईपुरम पब्लिक पार्क' पर कब्जा किए हुए भु-माफियाओं से दीपक मीणा-जिला मजिस्ट्रेट-मेरठ द्वारा मिलीभगत करके नेशनल ग्रीन ट्रिब्यूनल कोर्ट में गलतरिपोर्ट देने पर दीपक मीणा-जिला मजिस्ट्रेट, मेरठ पर सरन्त से सरन्त कार्रवाई करने के समबन्ध में।

आदरणीय धोगी जी, साईपुरम इण्डस्ट्रीपल एरिया, दिल्ली रोड, मेरठ में के 'साईपुरम पब्लिक पार्क' पर भु-माफियाओं ने कब्जा किया हुआ है। मैंने एक पाकिस्तानी चन्द्र शेखर गुप्ता वनाम उत्तर प्रदेश सरकार नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में नोपर की थी। इसकी जांच जिला मजिस्ट्रेट, मेरठ को दी थी। दीपक मीणा-जिला मजिस्ट्रेट, मेरठ द्वारा दिनांक 23-12-2023 को केम्प कार्रवाई पर मीटिंग बुलायी थी। मीटिंग में चन्द्र शेखर गुप्ता व C.A. आकाश गुप्ता सचिव-मेरठ विकास प्राधिकरण, रंजीत सिंह व J.E. M.D.A.-S. R. गुप्ता व Pollution Ro भुवन यादव मौजूद थे। इस मीटिंग में हुई वातचीत की रिकार्डिंग मैंने कर ली थी। दीपक मीणा-जिला मजिस्ट्रेट, मेरठ लगातार यह बोल रहे थे कि मानचित्र संख्या-60 व 62 मौजूद हैं तो मानचित्र सं-61 कहा जायब हो गया। यह सारी वातचीत 13 मिनट 15 सेकण्ड की है।

दिनांक 23-1-2024 को दीपक मीणा-जिला मजिस्ट्रेट, मेरठ द्वारा नेशनल ग्रीन ट्रिब्यूनल कोर्ट को भेजी रिपोर्ट में लिखा गया कि मानचित्र संख्या-61 मेरठ विकास प्राधिकरण के रिकार्ड में 2 Digits में नहीं 4 Digits में है।

'साईपुरम पब्लिक पार्क' पर कब्जा किए हुए भु-माफियाओं ने दो और पार्क 'जगन्नाथपुरी पब्लिक पार्क' व 'मंगलपुरम कालोनी पब्लिक पार्क' पर भी कब्जा किया हुआ है। यह भु-माफिया भोस्ट वाण्टेड अपराधी वदनसिंह वदो के साथी हैं। वे लगातार पिछले तीन महीने से दीपक मीणा-जिला मजिस्ट्रेट, मेरठ व अफिसेर पाण्डे उपाध्यक्ष-मेरठ विकास प्राधिकरण के CUG No. पर फोन करने पर वात करने को तैयार नहीं हैं। दोनों अधिकारी दिनांक 23-12-2023 को हुई मीटिंग में हुए वातचीत की रिकार्डिंग से इस कदर डरे हुए हैं।

आपसे प्रार्थना है कि तत्काल दीपक मीणा-जिला मजिस्ट्रेट पर पार्क पर गलतर रिपोर्ट देने पर सरन्त से सरन्त कार्रवाई करते हुए D.M.-मेरठ के पद से हटाया जाए व दूसरे अधिकारी से जांच कराकर तीनों पार्क से कब्जा हटाया जाए। पत्र के साथ दि-01-3-2024 को N.G.T.-कोर्ट को चन्द्र शेखर गुप्ता भेजे पत्र की कपी भी भेज रहा हूँ।

दिनांक-25-6-2024

(C.S.)
[Signature]

103, गली सं-3
साईपुरम इण्डस्ट्रीपल एरिया
साईपुरम, दिल्ली रोड, मेरठ-200000
P-4

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Yogi Adityanath ji, Chief Minister, Uttar Pradesh, Lucknow

Subject: - The land mafia in connivance with - District Magistrate - Meerut Deepak Meeri, who has occupied 'Sai Puram Public Park' of Map No. 61, approved by the Meerut Development Authority - Meerut, in the National Green Tribunal, Principal Secretary, New Delhi, by the applicant. Request regarding taking strict action against Deepak Meena-District Magistrate, Meerut for giving wrong report in National Green Tribunal Court.

Respected Yogi ji, the land mafia has encroached upon the 'Saipuram Public Park' in Saipuram Industrial Area, Delhi Road, Meerut. I had filed a petition Chandra Shekhar Gupta vs Government of Uttar Pradesh in the National Green Tribunal, New Delhi. Its permission was given by the District Magistrate, Meerut. Deepak Meena-District Magistrate, Meerut had issued a mounting seal at the camp office on 23-12-2023. Chandra Shekhar Gupta and C.A. in Montague. Akash Gupta Jhachiv-Meerut Development Authority, Ranjit Singh and JE, M.D.A-S. R. Gupta • Pollution Ro Bhuvan Yadav was present. I had recorded the conversation that took place in this meeting. Deepak Meena District Magistrate, I was continuously saying that if map number 60 and 62 exist then where map number 61 has disappeared. This entire documentary is of 13 minutes 15 seconds. In the report sent by Deepak Meena-District Magistrate, Meerut to the National Green Tribunal Court on 23-1-2024, it was written that Map Number-61 is in the records of Meerut Development Authority in 2 digits and not in 4 digits. 'Land mafias who have captured Sai Puram Public Park have also encroached upon two more parks, Jagannathpuri Forest Park and Magantapuram Colony Public Park. This land mafia is an associate of the most wanted criminal Badan Singh Baddao.

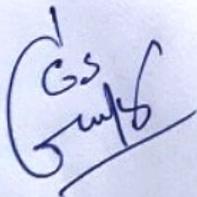
Deepak Meena-District Magistrate, Meerut and Abhishek Pandey, Vice President-Meerut Development Authority's CUG No. for the last three months continuously. But they are not ready to talk on phone. Both the officers are so scared of the recording of the conversation held in Montaigne dated 23-12-2023. You are requested to immediately fix the wrong parking on Deepak Meena - District Magistrate.

On giving the report, strictest action should be taken, DM-Meerut should be removed from his post,

Along with the letter, I am also sending a copy of the letter sent by Chandra Shekhar Gupta to the N.G.T. Court on 1-3-2021. Date-25-6-2024

CC TO - N.G.T. New Delhi
M.A. No-61/2023

Date 25-6-2024



Chandra Shekhar Gupta
103, Street No. 3, Sai Puram Delhi
Road, Meerut
M.No.8630828853

P-5

आदरणीय श्री आदित्यनाथ जी
मुख्यमंत्री - उत्तर प्रदेश - 5, कालीदास मार्ग, लखनऊ

E-Mail & Registered

श्रीमान जी साई पुरम कालोनी, दिल्ली रोड, मेरठ स्वीकृत मानचित्र सं० 61 दि
मेरठ विकास प्राधिकरण, मेरठ से स्वीकृत है। साई पुरम कालोनी के एक मात्र पार्क
पर मोस्ट वाण्टेड अपराधी वदनसिंह वददो के गुर्गे गैंगरसिंह, हय्यीर सिंह, गोकेश प्रकाश
आदि ने कब्जा किया हुआ है। इसकी शिक्षापत्र जैसे नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में
M.A No. 61 ऑ 2023, चन्दा मेरठ गुप्ता वनांग उत्तर प्रदेश सरकार की है।

'साईपुरम पब्लिक पार्क' के साथ जगन्नाथपुरी पब्लिक पार्क व 'मंगलपुरम कालोनी पार्क
व 'प्राइवेट प्लॉट', जोपाला गुरुकुल के पीछे, दिल्ली रोड, मेरठ पर भी इसी गैंग के गुर्गे
अल्प सदस्य र्की सोनु, राहुल दास, काजी-रिम्बर अर्चेंट कबाडी बाजार, मेरठ व मिलेन्द्राणु
आदि ने कब्जा किया हुआ है। इसकी शिक्षापत्र जैसे दि०-9-4-2024 व दि० 27-4-2024
को नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली में साक्ष्य के साथ की है।

'जगन्नाथपुरी कालोनी पब्लिक पार्क' व 'मंगलपुरम कालोनी के पब्लिक पार्क साइट प्राइवेट प्लॉट'
के पत्रों की प्रतिलिपि आनपडक कार्यावाही करने हेतु दीपक मीणा-जिला मजिस्ट्रेट-मेरठ
व आशिके पाण्डे - उपाध्यक्ष-मेरठ विकास प्राधिकरण को दि० 16-4-2024 व
दि० 1-5-2024 को स्प्रीड पोस्ट व E-Mail के माध्यम से दी गयी है।

बावजूद कि 'साईपुरम पब्लिक पार्क' की जांच दीपक मीणा के नेशनल ग्रीन ट्रिब्यूनल, नई दिल्ली
व आशिके पाण्डे - उपाध्यक्ष-मेरठ विकास प्राधिकरण को दि० 8-7-2024 को मानचित्र
रजिस्टर लेकर दोनो अधिकारीको को N.G.T कोर्ट में दखिर होय है।

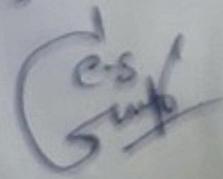
मेरठोरा लगातार जिला मजिस्ट्रेट-मेरठ व उपाध्यक्ष-मेरठ विकास प्राधिकरण से लगातार
मौखिक पर सम्पर्क करने पर जानबुझ कर बात नहीं कर रहे हैं।

श्रीमैत्रु लोमर-उर्जा राज्य मंत्री-382 प्रदेश सरकार द्वारा जिला मजिस्ट्रेट-मेरठ व उपाध्यक्ष M.D.A
को दबाव से लेकर 'साईपुरम पब्लिक पार्क' पर गलत रिपोर्ट भिजवा चुके हैं। श्रीमैत्रु लोमर
तीनो पार्क पर कब्जा किये हुए भु-आफिस व कृष्णात वदनसिंह वददो के गुर्गों से
रुपये लेकर मिले हुए हैं। श्रीमैत्रु लोमर अपने मंत्री पद की दुरुपयोग पार्को पर कब्जा किये
भु-आफिसको अपराधीको से मिलकर कर रहे हैं। पोपीजी वडे जब के साथ स्त्रिकना पड खो है

कि आपकी सरकार से श्रीमैत्रु लोमर जैसा भ्रष्ट वेशर्म - रुपये लेकर गैरकानूनी काम करने वाला
मंत्री अभी तक आपकी सरकार में है श्रीमैत्रु लोमर व इसके गुर्गे मेरे ऊपर कई बार जानलेवा
दमला कार से कुचलकर मारना चाहते हैं। श्रीमैत्रु लोमर इन सभी अपराधीको पर पूरी तरह गैरबाध
है। आपसे प्रार्थना है कि श्रीमैत्रु लोमर को तत्काल मंत्री पद से हटाये व 'साईपुरम पब्लिक पार्क'
'जगन्नाथपुरी कालोनी पब्लिक पार्क' व 'मंगलपुरम कालोनी पब्लिक पार्क व पब्लिक प्लॉट'
को जिला मजिस्ट्रेट-मेरठ व उपाध्यक्ष-मेरठ विकास प्राधिकरण को तीनो पार्को से
कब्जा हटवाने के लिए आदेशित करें व पार्को पर कब्जा किये हुए भु-आफिसको पर रजिस्टर लगाये।

C.C To, I.N.G.T. New Delhi
M.A. No. 61/2023

- दिनांक 13-5-2024
- 2. D.M. Meerut
- 3. V.C.M.DA
NEE AUT.



पंडु शंकर गुप्ता
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Mail Id- gupla9566@g.m.a.p.com